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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 917/2023 & I.A. 40144/2024

LARGAN PRECISION CO. LTD.

.....Plaintiff

Through: Mr. Pravin Anand, Mr. Shrawan Chopra, Mr. Vibhor Mittal, Mr. Achyut Tewari, Ms. Sanya Singh and Mr. Aayush Maheshwari, Advocates.

versus

PEGATRON TECHNOLOGY INDIA PRIVATE LIMITED & ANR.

.....Defendants

Through: Ms. Meghna Mishra, Ms. Tahira Karanjawala, Mr. Ankit Rajgarhia, Mr. Arjun Sharma, Ms. Varuna Juneja, Mr. Rohit Kumar, Mr. Prashant Phillips, Mr. Bhuvan Malhotra and Mr. Devesa Aswal, Advocates.

CORAM:

HON'BLE MR. JUSTICE SAURABH BANERJEE

ORDER

23.09.2024

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I.A.40144/2024 O 23 R 1

1. By virtue of the present application, the plaintiff seeks withdrawal of the suit bearing no. CS(COMM) 917/2023.
2. Permission as sought for, is granted.
3. The application is allowed and disposed of.

CS(COMM) 917/2023

4. In view of the order passed in I.A. no.40144/2024, the present suit is accordingly dismissed as withdrawn.



5. File be consigned to record room.
6. The earlier fixed date before Court of 02.12.2024 stands cancelled.

CC(COMM) 23/2024

7. List before the learned Joint Registrar on 07.10.2024, the date already fixed.

SAURABH BANERJEE, J

SEPTEMBER 23, 2024

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